12.19 hrs.

### FINANCIAL COMMITTEES, 1980-81 A REVIEW

SECRETARY: I beg to lay on the Table a copy each of the Hindi and English versions of the Financial Committees, 1980-81 A review.

#### ASSENT TO BILL

SECRETARY: Sir, I lay on the Table the Finance Bill, 1981, passed by the Houses of Parliament during the last session and assented to. Since a report was last made to the House on the 8th May, 1981.

#### 12.21 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

FAMINE AND DROUGHT CONDITIONS IN SOME PATRS OF THE COUNTRY

MR. SPEAKER. Now, Calling Attention. Shri Daga.

SHRI MOOL CHAND DAGA (Pah): Sir, I call the attention of the Minister. (Interuptions).

[At this stage some Hon. Members left the House]

12.22 hrs.

[MR. DEPUTY-SPEAKER in the Chair] (Interruptions)\*\*

MR. DEPUTY-SPEAKER: Don't record. Shri Daga, Calling Attention

SHRI MOOL CHAND DAGA: Sir, I call the attention of the Minister of Agriculture and Rural Reconstruction to the following matter of urgent public importance and I request that he may make a statement thereon:----

"The reported serious famine and drought conditions in Rajasthan, Andhra Pradesh, Karnataka and (SAKA) conditions in some 298 parts of the country (CA)

other parts of the country and the steps taken by Government to meet the Situation."

MR. DEPUTY-SPEAKER Now, the hon. Minister.

THE MINISTER OF AGRICULTURE RURAL RECONSTRUCTION AND IRRIGATION AND AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): Although the monsoon in the year 1980 was more or less-satisfactory, drought conditions prevailed during the post monsoon season in the year 1980 was more or less satis-Pradesh, Haryana Karnataka, Maha-rashtra and Tamil Nadu. During the post monsoon period, the total area affected was 213.12 lakh hectares involving a human population of 793.60 lakhs and cattle population of 665.91 lakhs. Central Teams visited all these States and as a result of decisions taken on their reports, a ceiling of expenditure of Rs. 70.45 crores was approved for purposes of central assistance during the year 1980-81. In addition, foodgrains were allotted under the National Rural Employment Programme (NREP) and short-term loans were also sanctioned for the purchase and distribution of agricultural inputs.

The drought conditions continued during the pre-monsoon period this year also in Andhra Pradesh, Karnataka, Haryana, Rajasthan and Tamil Nadu. In these five States, 75 districts involving a cropped area of 160.96 lakh hectares, a human population of 746.87 lakhs and cattle population of 673.99 lakhs continued to be affected. At the request of the State Governments, Central Teams visited these States during April-May, 1981 and on the basis of their reports, a total ceiling of expenditure of Rs. 121.13 meats, Central Teams visited these Central Central assistance. The assistance included provision for employment generation schemes, drinking water supply, subsidy for agricultural inputs, fodder supply arrangements etc. In addition, short-

# [Rao Birendra Singh]

term loans for purchase and distribution of agricultural inputs during the current Kharif season have also been sanctioned. These five States have also been allotted foodgrains under the National Rural Employment Programme, besides cash assistance.

Drinking water posed a serious problem in the affected areas of these States. At the request of the State Governments, the D.G S.&D. placed indents for 97 fast rigs for boring drinking water wells in hard rack areas. Thirty six rigs were supplied before the on-sea of the monsoon. On the intervention of the Prime Minister, 42 fast rigs were supplied, mostly along with crew, by other States. The total number of rigs deployed in the affected States was 688. Special allocation of cement was also arranged for these States.

In order to mitigate the distress to the cattle population, the State Gov ernments set up cattle camps and fodder banks in the affected areas. A sum of Rs. 46 lakhs under Plan and Rs. 530 lakhs under Non-Plan has been sanctioned for this purpose. Special trains were arranged in Andhra Pradesh for transporting fodder to the critical areas.

The twelve-point Programme for drought management suggested by the Prime Minister during the severe drought of 1979-80 continued to provide the basic strategy and guidance at all levels for meeting the drought situation. A crop-weather watch group at the Centre has been continuously monitoring the situation and suggesting remedial measures to the States Governments. The States have also been advised to set up similar districts levels. groups at State and Steps have been taken to maintain supplies of cereals and other essential commodities through Fair Price Shops in the drought affacted States. It is gratifying to note that no starvation death or cattle mortality or epidemic on account of drought has been reported, by the State Governments.

#### 1981 conditions in some 300 parts of the country (CA)

I am happy to state that the distress which the people in the drought affected States were passing through ended with the onset of monsoon this year. The rainfall in practically all parts of the country has been very satisfactory. However, the Government is alive to the recurrent drought conditions and is taking all prossible steps to mitigate the effects of such aberrant weather conditions on plant, human and cattle population.

श्री मूल चन्द्र डागा : इतने वर्षों के बाद भी अभी तक प्रकृति की जो विनाग लीला होती है. जो प्रकोप होते है बाढ के रूप में या ग्रकाल के रूप में ग्रौर ग्ररवों रुपया खर्च करने के बाद भी, उन पर हम काबू नहीं पा सके है । ये ग्रापदाए, नेशनल क्लेमिटीज बार बार म्राती रहती है मौर इन को हम रोक नहीं सके है। सरकार ने इन पर काबुपाने के लिए विशाल धनराशि खर्च की है फिर भी देश के कोने कोने में राजस्थान, कर्नाटक, ग्रान्ध्र प्रदेश तथा दूसरे हिस्सों में भयकर भूष्काल की स्थिति है। मेरी समझ में नही भ्राया कि मंत्री महोदय ग्रभी की हालत के बारे मे उत्तर दे रहे थे या 1980-81 में जो स्थिति थी उस का उत्तर दे रहे थे। इन को चाहिए था कि ये 1981-82 को स्थिति का उत्तर देते। मेरा सवाल था मर्दा जी हरियाणा श्रीर पंजाब का छाड़ कर राजस्थान में चले जायें ग्रीर बतायें कि वहा जोधपूर, पाली, सिराही, जालौर, भालवाडा मे क्या हाल है, और इसी तरह आन्ध्र प्रदेश में • कडप्पा, अनन्तपूर, चित्तुर ग्रीर करनूल मे क्या हालत है। जा खबर झाप के पास माज है मैं एः बात कहना चाहना ह कि भ्राज देश के ग्रन्दर ग्रादमी भूखा है ग्रकाल के कारण। राजस्यान में लगानार 3 साल से ग्रकाल है मोर म्राज भी भयंकर दृष्काल है। गांवों के प्रन्दर लोगों का देखें तो उन की प्राखीं मे भ्रांस है और बच्चे भूख मे तड़फ रहे हैं। कितने जानवर मर चुके है उस की कोई शुमार नहीं है, माज उन के लिये चारा नहीं है, पीने का पानी उपलब्ध नहीं है। और माप खबर दे रहे हैं

मौर माप के बेहरे से मालूम नहीं हो रहा है कि माप को लोगों की तकलीफ का कोई एहसास है । माज राजस्थान के उन जिलों में जिन का मैंने नाम लिया 90 लाख लोग मोर लाखों की संख्या में पक्षु सूखे की चपेट में हैं, मौर तीन साल से बराबर उन की हालत यही चल रही है । मौर मंन्नी जी यहां पढ़ रहे हैं : ---

"I am happy to state that the distress which the people in the drought-affected States were passing through ended with the onset of monsoon this year."

यह क्या उत्तर है ? आप प्रसन्न है कि ग्रब बहुत अच्छी हालत है। प्रशासन में एक बात जरूर है कि ग्रादमी ग्राज भी भखा रहता है लेकिन फाइलें भूखी नहीं रहती श्रीर फाइलों का पेट भरा जाता है। फाइलें मोटी होती जाती है और आदमी दुबला होता जाता है। यह कौन सी फाइल ग्राप के मंत्रालय ने बनायी है ? कहां से झाप को यह रिपोर्ट मिली है। आप कृपया यह बतायें कि पाली, जोधपुर, जालौर, सिरोहा झौर भीलवाड़ा में कितने सेंटीमीटर वर्षा हुई है म्रभी तक ? आंध्र के उन चार, पांच जिलों में कितनी वर्षा हुई ? क्या ग्राप के पास इस के ग्रांकड़े हैं ? क्या गांवों में पश्चग्रों के लिए चारा उपलब्ध है ? िःतने পদা म्राज मकाल की बदी पर चढ़ चुके हैं यह मैं ग्राप को बताना चाहता हं। मेरे गांव के पास एक बड़ा किसान जो अपने मवेशी लेकर जा रहा था बह म्रपनी गायों की दशा नहीं देख सका उन की ग्रांखों में ग्रांसू थे, उस ने कुएं में कुद कर श्रान्म-हत्या कर ली। एक रु० की एक किलो घास है, यह सही घटना श्राप को बता रहा हूं। भ्रापने कह दिया कि बड़ी ग्रच्छी मानसून है? में यह जानना चाहता हूं कि कृषि विभाग के पास कौन से म्रांकड़ हैं जिस से बहु बताना चाहते हैं कि पाली, ज़ालौर भौर राजस्थान के जिन हिस्सों

को मैंने गिनाया है, उस में कितनी मानसून हो चुकी है, कितनी बरसात हो चुकी है ?

सरकार एक बात कहती है कि 2 लाख 25 हजार सस्ते घान की दुकानें खुल चुकी हैं, यह प्रच्छी बात है। मैं जानना चाहता हूं कि जिन गांवों का मैंने जिक किया है, प्रामीण प्रांचलों में कहां कहां सस्ता धान उपलब्ध है? मैं चेलेन्ज करना चाहता हूं कि इस बात को धौर कहता हूं कि हमारे किसी गांव में सस्ता धान उपलब्ध नहीं है। हमारे यहां ढ़ाई धौर पौने तोन रुपए किलो पर भी गहूं नहीं मिलती ।

स्वास्थ्य विभाग वाले कहते हैं कि जो म्रादमी मेहनत करता है, उस को 3,000 कैलोरी फुड मिलना चाहिए मौर उस में 110 कैलोरी प्रोटीन होना चाहिये। 3, 3 साल से ग्रकाल के पीड़ित लोग भूख से दुःखी हो रहे हैं मीर वह विकलांग हो रहे हैं। कइयों की मांखें चली गई हैं, नई कुबड़े हो गए हैं क्योंकि उन्हें खाने को नहीं मिलता है। लोगों के पीने के लिये पानी उपलब्ध नहीं होता है। ग्राप बताइयें कि राजस्थान सरकार ने इस योजना के बाद कितने गांव में पीने का पानी उपलब्ध कराया है और कितने गांव ग्रभी भी इस के शिकार हैं ? मेरा ख्याल है कि कुछ दिनों के बाद पाली और बाडमेर के कई गांव और जोधपुर शहर बिना पानी के रह जायेगा । श्राज लाखों लोगों के लिये पीने का पानी नहीं है। जो बांध हैं, वह खाली पड़े हैं। सूखे बॉव धौर सूखीं जमीन, हरियाली वहां की जल चुकी है ग्रीर लोगों की ग्रांखों में मांसू हैं, बच्चे सिसकते हैं, पशु बेचारे चल नहीं सकते ぎぃ

मेरा निवेदन है कि भाप एक स्टडी टीम भोजिये और जांच कराइये। हम लोगों ने ग्राज जो काल प्रटेंशन मोशन मूर्य किया है। इस पर प्राप बताइये कि हिन्दुस्तान के [ श्री मूल चन्द डागा]

किन-किन जिलों में अकाल है और वहा पर अब तक कितनी मानसून हुई है, और कितनी फसलें लोगों ने बोई है? मेरा कहना है कि जिन लोगों ने फसल पहले बोई थी, वह सब जल चुकी है?

भाप को क्या दर्द है, भाप भौर हसिये, क्योंकि "जिस के पैरन फटो बिवाई वह क्या जाने पीर पराई" । भाप को क्या पता है कि वहा क्या हालत है । भ्राप तो यहा पर खूब पानी से स्नान करते हैं भौर वहा लोगों को पीने के लिये पानी का एक गिलास भी उपलब्ध नहीं है । दर्द उन लोगो का पूछिये जहा पर यह हालत है पीने का पानी रही है ।

मैं झाज ग्रपने क्रथि मती जी से कहना बाहता हूं कि वह हरियाण की हरियाली छोड़ कर राजस्थान के प्रचलो में चले झौर देखें कि वहा पर गावों की क्या हालत हो रही है ?

मैं यह भी पूछना चाहता था कि राजस्थान में पशुग्रों के लिये कहां-कहा पर ग्राप ने शिविर लगाये है ग्रीर कितने कैम्प्स ऐसे है जहा ग्राप घास उपलब्ध कराने है पशुग्रो के खाने के लिये ? यह भी बताइये कि कितने काम इम तरह के ग्रब तक किये है ?

भाप ने एक योजना बनाई थी भौर उस में डा० स्वामीनाथन भी थे। उन्होंने कहा कि तबाही से बचने के उपाय किये गये है। उस योजना के मन्तर्गत घरबों रुपया खर्च करने के बाद कितने हिस्सों पर भाप ने काबू पाया कि जहां पर भ्रकाल पहले होता था, भब नहीं होता है या पीने के पानी की समस्या भाप ने हल कर दी हो ?

जो बाढ़ से इफैस्टेड होते हैं, यह बाढ का बिषय नहीं है लेकिन आप इस बात का भी छत्तर देने का कष्ट कुरें। मझे मालूम है कि राजस्वान में 90 लाख लोग इस मन्भल प्रौर सूखे की चपेद में हैं। वहां पर लोगों को काम नहीं मिल रहा है। कहा जाता है कि मजदूरों को 7 रुपये रोजाना दिया जाता है, लेकिन उन्हें साढे तीन, चार रुपये रोजाना भी नहीं मिलते है। वहा पर मिनिमम वेजिज एक्ट को लागू नहीं किया जा रहा है। उन लोगों के पास पीने के लिए पानी नहीं है, वे मूख है। लेकिन हमें उस की फिक नहीं है, हमे फिक है टी वी की, रेडियो की मौर बातों की । हमारी दुनिया घ्रलग है। जो लोग मांवों में रहते हैं, उन की दुनिया प्रलग है।

मैं जानना चाहता हू कि जिन राज्यो का मैंने जिक किया है, क्या वहा पर स्टडी टीम्ज मेजी जायेगी । झगर इस बारे में कदम नही उठाए जायेगे, तो झाने वाले समय में चारे, पानी और अनाज, इन तीनों को झकाल का हमें सामना करना पड़ेगा । मैं जानना चाहता हूं कि मनुष्यो और पशुओ को जिन्दा रखने के लिए क्या कदम उठाए जा रहे हैं ?

राव बीरेन्द्र सिंह डिपुटी स्पीकर साहब, श्री डागा ने जो कुछ पूछा, उस के मुताबिक मैंने सारी स्टेट्स के बारे मे पूरा बयान दे दिया है। ड्राउड दो वक्त का मैंने बयान दे दिया है। ड्राउड दो वक्त का मैंने बयान किया। एक पिछले साल-1980-का, पोस्ट मानसून, ग्रक्तूबर के बाद ग्रौर दूसरा इस साल प्री मानसून पीरियड में क्या हालत थी, किन-किन इलाकों में कहता था। हम ग्राज इन दो कक्तों की बात कर रहे हैं। श्री डागा ने राजस्थान के बारे में ग्रौर जानकारी हासिल करनी चाही। मैं उन्हें बना दुगा।

राजस्थान में थाकई सीन साल से कहुत पड़ रहा है। लेकिन मैं ने वारिश की मौजुदा धालत वयान की. जब मैं ने कहा किं भगवान की देश से इस वक्त सारे हिन्दुस्तान में करीब करीब बारिश इतनी प्रच्छी हैं चुकी है कि इस वें पहले कार्यद किसी साल मैं

# 305 Famine & drought SRAVANA 27, 1903 (SAKA) conditions in some 306 parts of the country (CA)

भी बारिश के मौभम में ऐमे हालात नहीं थे। इस में भी शक नहीं जह कहत ज्यादा देर तक चला, वहां इस बारिश से ज्यादा फायदा नहीं होगा क्योंकि फसल बोने का वक्त गुजर चका है। हमारे देश में 387 के करीब कूल जिले है और 35 रेन फेड डिवीजन हैं। माज हालत यह है कि साउथ कर्नाटा का कुछ इलाना छोड़ कर तीन चार जिलों में डेफिशेंसी है। बारिश की डेफिशेंसी हम उम वक्त मानते हैं, बजब वह नार्मल से 20 परसेंट कम हो । नार्थ-ईस्ट के कुछ इलाकों भे कुछ डेफिशॅसो है, वह भी माजिनल है। कर्नाचटक मे 22 परनेंट डेफियोंती है। नार्थ-ईस्ट भे हम बारिश को इस लिए डेफिशेंसी नहीं बता भकते हैं। क्योंकि वहां बारिश बहत ज्यादा पडती है, मार कितनो बारिश वहां पड़ चकी है, वह भो फनल के लिए कम नहीं है . ज्यादा बारिश होने से नकसान होता है। बाकी हिन्दू-स्तान में, जिस में राजस्थान का सारा इलाका शामिल है, बारिश लगभग सैटिसफेंक्टरी रही है। वैस्न्ने राजस्थान में नार्मल से ज्यादा बारिश हई है। वहां बाढ़ से नुकसान हुछा है। ईस्टर्न राजस्थान में बारिश नार्मल हई है।

SHRI MOOL CHAND DAGA: Please excuse me, Mr. Deputy-Speaker, Sir, for interrupting. But the hon. Minister must give specific answers to the questions which I have put. If he says that there is rain in my district or that it is there in Jodhpur, Barmer or Bhilwara he should give details. He should not say things in general terms. I don't want to hear such answers from the hon. Minister. He should give a definite reply to the questions. There has been absolutely no rain. I said, absolutely there is no rain; there is no drinking water; there is no grass; there is no fodder. (Interruptions).

RAO BIRENDRA SINGH: When I say that there has been normal rain, it means that an area which has been "getting rain, there the average

# rain fall has already been received. I cannot go into village-wise figures. If there is any particular place which

has been left out.... MR. DEPUTY-SPEAKER: If you have got figures, furnished him.

RAO BIRENDRA SINGH: I can furnish him figures.

SHRI MOOL CHAND DAGA: What has he done about it? Is his Department having an upto-date knowledge about it or not?

गिरधारी लाल स्थास (भीलवाड़ा) . उपाध्यक्ष महोव्य, कम से कम दक्ष बारह जिलों के ग्रादर एवरेज से वाम बारिश हुई है।

MR. DEPUTY-SPEAKER: Everybody knows that you have also intervened because you are from Rajasthan. You give that prominence to Mr. Daga, not yourself.

राव बीरेन्द्र सिंह : ग्रगर माननीय सदस्य मझ रुँ इन्फामेंशन लेना चाहें तो मैं दे रहा हूं जितना मझे मालूम है । ग्रगर मुझसे ज्यादा इन को इल्म है तो मझ रु पूछने से कोई फायदा नहीं है ।

भीगिरधारी साल व्यास : ग्राप को जानकारी देरहा हं।

राव वीरेन्द्र सिंह : मूझे जानकारी बाहर दे दीजीएगा । यहां ती में जानकारी देने के लिए खड़ा हुम्रा हूं माप मुझ से सवाल कीजिए । जितना मुझे मालूम है, मैं बलाऊंगा । लेकिन म्रगर माप हर एक गांव की पूछना चाहें दो मैं कैसे बता सकता हं ?

श्री सुद्धि चन्द्र जैन (बाड़मेर) : ग्राप टाउन को बता दीजिए ।

RAO BIRENDRA SINGH: If that helps the hon, members they can continue to criticise us. But this diacussion cannot be based on village-

# [Rao Birender Singh]

wise, block-wise, tehsil-wise figures of rain fall. They should put certain questions and I will give them complete information, even with regard to fields if they like. It may take several years to collect them. That is a different thing.

Mr. Daga wanted to know how much relief had been provided for Rajasthan. Rajasthan has already been given an assistance to the tune of Rs. 40.30 crores during the year 1980-81. During the year 1981-82, the central assistance given to Rajasthan is Rs. 33.93 crores. Sufficient amount of money has also been provided for drinking water. They wanted to know what has been done in the matter of provision for drinking water. 2028 villages have been covered for supply of drinking water on a permanent basis in Rajasthan during this drought period. Ninety-six rigs are available in the State. Nine thousand nine hundred and ninety-six bores have been successful and are being used for drinking water. Two hundred and twenty eight cattle feeding centres and 132 migration depots for cattle have been opened and are being operated. He wants to know these details. I can give him as much detail as I have got readily available But if he wants any furwith me. ther information, he can always ask me and I will write to him. He had asked about the money provided for drinking water. Under the non-plan provision during the post-monsoon period, last year, for drinking water schemes, Rs. 40 lakhs have been provided and under the plan head, Rs. 4.35 crores have been provided. During the pre-monsoon period this year. another Rs. 183 crores under ronplan and Rs 582 crores have been provided under the plan head for Rajasthan State alone. If they want to know figures about all the States I can read the statements from my supplementary informtiaon papers. But it will be better if other hon. Members ask about their States and I give them the reply.

### 981 conditions in some 308 parts of the country (CA)

Drought is no doubt a recurring calamity in India. But steps are being taken to find a permanent solution. The first solution is irrigation to stabilise agriculture. Even in the most advanced countries in the world today agriculture mostly depends upon weather, monsoon conditions and other weather conditions.

PROF. N. G. RANGA (Guntur): But we have to insure against these calamities

RAO BIRENDRA SINGH: That is a different question, Mr Ranga. For a long time the Government of India started looking into the problems of drought prone areas. There are large areas in the county, but you know, as long ago as 1970-71 the drought prone areas were identified and a programme was framed for those areas. It was called the DPAP, Drought Prone Areas Programme, Up to 1978-79 it was one hundred per cent subsidy for this programme. Similarly Desert Development Programme also was started for deseit areas. During the Sixth Plan period we sum of Rs. 175 have allocated a crores for Drought Prone Areas Programme only, Another sum of Rs. 50 crores in the Sixth Plan outlay has been provided for Desert Devrlopment Programme. All these programmes aim at ridding drought prone areas from this recurring misery. Under Prone Areas Programme Drought alone, which extends to a large number of blocks and districts, 557 blocks in 13 States are covered and the Desert Development Programme similarly looks after 132 blocks in a large number of districts. About 15 lakhs is provided to each block annually under the Desert Development Programme. Similarly works for irrigation, soil conservation, afforestation, setting up of milk co-operatives, provision of milch animals for weaker sections of society and establishing generating sheep co-operatives and

programmes employment-all these are taken up under the Drought Prone Areas Programme and it has also been of immense use in these areas. About 2.5 lakh hectares have been provided irrigation facilities under the DPAP Programme alone. This is apart from our other irrigation programmes. We want to extend irrigation to larger areas. As you know, so many times. I have stated in the House that India perhaps stands first in the whole world in the fast rate that it has adopted for extension of During the Sixth Plan irrigation. period alone, we want to cover another 14 million hecatres and this programme will look after the drought affected programme in the future. Similarly, we have taken about 12.5 lakh hectares in the drought prone areas under soil conservation measures, afforestation in 3.12 lakh hectares. 3,325 milk co-operatives have been started, 62,000 milch animals have been distributed up to the year 1978-70 and this programme is continuing

So, it cannot be said, and the hon. Member has a wrong impression, if he Government is not thinks that the aware o the difficulties that the people are experiencing in the drought prone areas. But another fact I would like to mention is that perhaps the hon. Member is more worried than the Rajasthan Government itself: Because so far we have not received any memorandum or request from the Rajasthan Government for relief for drought in certain areas.

MR. DEPUTY-SPEAKER: When they are in Rajasthan, they will be very active.

RAO BIRENDRA SINGH: They are more active here in Parliament than in their constituency in Rajasthan.

Whese are some of the points that the hon. Member made and I think ho would be satisfied.

SHRI MOOL CHAND DAGA: He has not replied to my questions. parts of the country (CA)

MR. DEPUTY-SPEAKER: More than what you required has been furnished by the Minister. I am satisfied.

SHRI MOOL CHAND DAGA: Kindly tell me how many villages have been covered at least in my district, whether drinking water has been provided....

MR. DEPUTY-SPEAKER: You go and meet him.

SHRI MOOL CHAND DAGA: People are dying of hunger.

RAO BIRENDRA SINGH: The difficulty is you do not appreciate the efforts that we are making.

MR. DEPUTY-SPEAKER: Shri Chandrashekhara Murthy.

SHRI M. V. CHANDRASHEKHA-RA MURTHY (Kanakapura): Sir, 1 rise to draw the attention of the hon. Minister for Agriculture and Rural Reconstruction to the severe drought conditions prevailing in the States of Karnataka, Andhra Pradesh, Rajasthan and other parts of the country. As rightly pointed out by my learned friend. Shri Daga, our country and our people are continuously subjected to natural calamities like floods, famine and drought. But these are acts of God, which no Government can prevent. But timely and speedy relief should be given. Otherwise. it would be meaningless. Suppose a drought affected area is to be identified, the Deputy Commissioner of that area gets a report from his subordinate officers and submits his report to the State Government. Ultimately, the State Government makes out a case for central assistance, which is a time consuming process. The Government should evolve some method to minimise or curtail these bureaucratic hurdles. I do not want to comment much upon this aspect. Ι want to know the Government's decision on the following points, viz., whether the Government is prepared to set up a famine and drought Telief board at the State level, so that they can tackle the problem imme[Shri Chandrashekhara Murthy] diately and timely relief may be given to the people; if so, the details thereof. Secondly, what are the broad shategies the Government propose to adopt other than the 12 point programme proposed by our Prime Minister, to reduce the severity of the drought and famine in our country and how much money has been spent in the last three years for the State of Karnataka?

I want to say something about my State. Due to failure of rains and delayed monsoon, some parts of Karnataka are reeling under severs famine and drought and I urge upon the Minister and the Government to provide adequate funds to the State Government, so that they can tackle the situation in time. Further, I request the Minister and the Government to give standing instructions to all the State Governments to postpone the recovery of cooperative loans from those people who are hit by famine and drought.

# 13 hrs.

RAO BIRENDRA SINGH: I have already given some information in general about the method by which the Government is trying to tackle this problem. I have also given information about certain parts of Karnataka which are still deficient in rainfall. The question was about the existing drought conditions in some States. I am not in a position improvide to mediately to the hon. Member figures or relief provided during the last three years. If he wants to know that I will give him the figures later on.

In fact, as the hon. Member knows, there is a famine code in each State and all relief operations are undertaken by the State Governments under the provissions of the famine code I do not know whether this famine code has been amended by the Karnataka Government after Independence or it is the same as existed during the British days. If it has not been amended. It is open to the

#### 981 conditions in some 312 parts of the country (CA)

State Government to amend it. 1 admit that the relief provided to the poor farmers and the weaker sections particularly in the rural areas. famine code under the as it exists in all the States in India, Under the revenue is not enough. laws, to my mind, it is only about 10 per cent of the damage that can be compensated. That is not adequate. But it is not possible for the Government of India to fully insure against damages and losses in all natural calamities. Somehow I do not know how it has happened. But for drought we do not give enough compensation because this is covered under the famine code. For floods upto 75 per cent of the approved expenditure incurred by a State Governabove the margin ment over and money is met by the Government of India. I do not understand why we should be more sympathetic to people who are washed away than those who die a lingering death by starvation and thirst. But these matters can always be looked into.

For providing immediate relief every State Government has at its disposal a margin money which is a substantial amount of money.

SHRI M. V. CHANDRASHEKHA-RA MURTHY: It is not a substantial amount.

RAO BIRENDRA SINGH: That was decided by the Seventh Finance Commission after taking into consideration the financial position of the Government of India the finances of the States and the intensity and magnitude of drought and flood in various States. It cannot be changed now. But this has been laid down by the Finance Commission. This amount is for insmediate use. They need not ask the Government of India when and how to use it. It is only when the expenditure goes beyond that margin money that they come to the Government of India. We try to assist them as far as possible.

## 313 Famine & drought SRAVANA 27, 1903 (SAKA) conditions in some 314 parts of the country (CA)

**PROF. N. G RANGA:** What about postponement of collection of dues?

RAO BIRENDRA SINGH: Remission of recovery of interest, loan, etc, all these are covered under the famine code. The Government of India has nothing to do with that. Action has to be taken by the respective State Governments. We shall certainly convey to the State Government the feelings of hon. Members.

SHRI B. V. DESAI (Raichur): I do not want to take much time of the House because most of the points have already been made by Mr. Daga and by my friend, Mr. Chandrashekhara Murthy.

In some of the districts of some particular States there is acute shortage of water and drought conditions prevail over there. In Karnataka some of the districts like Bijapur, Gulbarga, Kolar, etc., are very much Just now the hon. Minisaffected. ter was pleased to state that the percentage of rains are already there and if it is 0.2 less than the normal rains, it is taken as deficient. I would like to point out to him that this is not the right way of dealing with The total rainfall may not be this. deficient, but if it is not timely, it will very severely affect the crops. Therefore, the Government of India should very definitely come to the aid of the States when they require it badly.

In the case of Karnataka, some of the demands which the State Government have made have not been sanctioned. According to the figures mentioned by the hon. Minister, the figures are as follows: 1978-79 Rs. 40.63 lakhs: 1979-80 Rs. 63.90 lakhs: 1980-81 Rs. 954.05 lakhs and in 1981-82 they have demanded Rs. 1,182.55 lakhs. To use his own words, the Government o, India have fixed a ceiling of Rs. 806 lakhs. Although their Committee has visited the area, they have fixed a ceiling of Rs. 806 lakhs. Till 14-8-81 it has not been released. Once you fix a ceiling, the amount should

# be released. I would request the hon. Minister that when the discussion is over and he goes to his office, he should immediately release the money and send them a telex message. There is no point in fixing a ceiling and then sitting tight on it.

Yesterday I asked a question, Unstarred question, regarding the drought conditions in Karnataka. The same reply was given that they have fixed a ceiling of Rs. 806 lakhs on expenditure for drought relief. If that amount has been sanctioned, it should be released so that it could actually be spent.

While Shri Daga was speaking, the hon. Minister was kind enough to say rather loudly that Rajasthan has not sent any memorandum till today. The Karnataka Government has sent a report long back. It is still with the hon. Minister and no action has been taken on it. In that memorandum, apart from temporary relief to the drought affected areas, the Karnataka Government have suggested some permanent solutions. I would quote a small para in this connection from the Memorandum:

"However, the truth stares us in the face that there are certain districts like Bijapur, Gulbarga and Kolar, where year after year, the whole district has to face conditions of scarcity—only its intensity being mercifully less in one or two Logic years in a five year cycle. would indicate that it may be wiser to undertake as part of the relief measures the creation of durable assets which would provide a lasting solution to the problem. We would commend to the Government of India the acceptance of this approach."

I would like to ask the hon. Minister whether he will accept this perception of the Government of Karnataka for a permanent solution. Instead of giving doles year after year to the drought-prone areas, why not have a lasting solution, as suggested by the

# [Shri B. V. Desai]

Government of Karnataka, for which they have asked for a total sum of Rs. 255 crores for Bijapur, Gulbarga and Kolar? It is still pending with the hon. Minister. Will he kindly look into it and see something is done in this regard?

Since both floods and drought are destructive in nature, they have to be equated. Certain areas of our country face a lot of difficulties due to floods. The same condition applies to drought also. Therefore, in order to minimise both, schemes were promulgated or schemes were actually brought forward by one Mr. K. L. Rao. Of course, every one knows him, he is an engineer and he was here. He had proposed Ganga-Cauvery link. Probably it was too ambitious a scheme and it Rs. 30.000 to was far-fetched. Rs. 40,000 crores were the expenses. Probably it was not thought fit to be considered by the Government of India. But again, one eminent company, Dastur & Co., have suggested Garland Scheme so that from the northern part of our country where the floods are always there, the excess water can be taken into South and other drought\_stricken areas and thus a permanent solution can be found. I think now this is the time when we should take this up on a permanent basis and at least make a start in this regard. I do not say that the problem is very easy, it is very colossal, but nonetheless somewhere some beginning has to be made whether the Government has considered this problem as a flood-cum-drought measure by which we have to mitigate this.

MR. DEPUTY-SPEAKER: By which the Cauvery water dispute also between Karnataka and Tamil Nadu can be solved.

SHRI B. V. DESAI: Yes, that also is possible. We will get more water, there is no doubt about it. There won't be any problem for that.

Therefore, as a permanent measure, I would like to ask the hon. Minister

\*\*Not recorded.

### 1981 conditions in some 316 parts of the country (CA)

whether any consideration has been given to this permanent solution about flood and drought.

SHRI G. Y. KRISHNAN (Kolar): Mr. Deputy-Speaker, Sir, only one point.

MR. DEPUTY-SPEAKER: You cannot raise a point. There is no rule. You can get that information. You meet the Minister separately and get the information.

(Interruptions)

MR. DEPUTY-SPEAKER: No, you can meet the Minister separately.

#### (Interruptions)

MR. DEPUTY-SPEAKER: Rules do not permit. You meet him separately and get this information. No, this will not be allowed.

#### (Interruptions)

MR. DEPUTY-SPEAKER: I am sorry, I cannot make an exception in this, Please sit down. Please take your seat. We are guided by rules.

### (Interruptions) \*\*

MR DEPUTY-SPEAKER: This will not go on record. We are strictly guided by rules. Mr. Minister, you please reply.

RAO BIRENDRA SINGH: It would not be proper for me to go into the merits and demerits of the ambitious programme which the hon. Member mentioned, like the Garland Canal and linking of rivers in the North and then linking them with the Southern rivers. But as you rightly pointed out, Sir, the difficulty is that the States are not even prepared to settle their inter-State disputes even when it is only between two States. The Karnataka State has not even been able to fully utilise the Cauvery waters for its own State and you know there is a dispute pending between Tamil Nadu, Karnataka and Kerala. But we have already decided to establish a Water Resources Development Agency for that purpose and this national agency

#### Famine & drought SRAVANA 27, 1903 (SAKA) Personal Explanation 318 317 parts of the country (CA)

will first survey al lthe rivers in the peninsula and see how best their waters could be utilised to irrigate the drought prone areas in all the States in the South.

Sir, the Central assistance to Karnataka during the last year was Rs. 6.65 crores. This year, as the hon. Member knows, it is Rs. 8.06 crores. We only recommend the assistance on the basis of a memorandum that we receive from the State. A Central team visits the State, goes into the details and then its recommendations are considered by the high level committee. I am not aware of the fact that the amount that was sanctioned for relief has not been released.

SHRI B. V. DESAI: Sir, there is a Telex addressed to him only. It was dated 14-8-81. It is only a ceiling which has been fixed and the amount has not been released. There is a Telex about this.

RAO BIRENDRA SINGH: Immediately as the ceiling is fixed, this ceiling is also fixed by the Ministry of Finance and the amounts are also released by the Ministry of Finance. I shall talk to my colleague, the Finance Minister and certainly there would not be....

MR. DEPUTY-SPEAKER: His able deputy is here.

RAO BIRENDRA SINGH: I am sure there is no difficulty in the release of money that has already been sanctioned. Sanction might have been issued and the money might be on its way.

The Central assistance for minimum needs programme for Karnataka during the year 1981-82 is of the order of Rs. 9 crores. That for accelerated Rural Water Supply Scheme which is a 100 per cent grant by the Government of India, the State does not have to give a penny, the amount is of the order of Rs. 2.53 crores. by Members

Drinking water needs are also being fully looked into.

I do not think there is any other point that needs to be mentioned here. But I only assure the hon. Members through you that ....

DEPUTY-SPEAKER: MR. He mentioned something about Memorandum.

RAO BIRENDRA SINGH: So far as my information goes, there is no Memorandum pending with us from the Government of Karnataka.

SHRI B. V. DESAI: It is just 'cre Sir.

RAO BIRENDRA SINGH: Every time when we receive a memorandum from the Government, we depute a Central team.

Action has been taken on all memoranda that were received. At present there is no memorandum pending with us.

The MR. DEPUTY-SPEAKER: House stands adjourned for Lunch We shall meet again at 2.15 p.m

#### 13.17 hrs.

The Lok Sabha adjourned for Lunch till fifteen minutes past Fouricen of the Clock.

MR. DEPUTY-SPEAKER in the Chair

#### PERSONAL EXPLANATION BY MEMBER

MR. DEPUTY-SPEAKER: Personal Explanation under Rule 357. Prof. K. K. Tewary.

PROF. K. K. TEWARY (Buxar): With your permission, Sir, under Rule 357, I rise on a point of personal explanation....

थी मनी राम बागड़ी : (हिसार) ' श्रीमान, क्या है यह प्रश्न इनका ?